

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2278/2025

STATE UNION OF INDIA

Appellant(s)

VERSUS

BASANT KUMAR BIHANI

Respondent(s)

IA No. 91262/2025 - CLARIFICATION/DIRECTION

Date : 11-08-2025 This matter was called on for hearing today.

For Appellant(s) :

Ms. Archana Sharma, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) :

Mr. M.p. Parthiban, AOR
Mr. S. Geyolin Selvam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

High Court and Trial Court records have been received and the soft copies of the same have already been provided to Ld. Counsels for both the parties.

List the matter before the Hon'ble Court alongwith all the pending I.As.

MASHROOR ALAM KHAN
Registrar